

Repeal of the Dramatic performances Act, 1876

503. SHRI SHRIKANT VERMA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state whether Government propose to repeal the Dramatic Performances Act, 1876?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER) : The Dramatic Performances Act, 1876, was declared *ultra vires* of the Constitution by Allahabad High Court in 1956 in the case: State vs. Baboo Lal and others (AIR 1956 Allahabad 571). After the Constitution came into force, the subject of "Dramatic Performances" falls within Item 33 of List II—State List of the Seventh Schedule to the Constitution—which reads as follows:

"Theatres and dramatic performances; cinemas subject to the provisions of entry 60 of List I; sports, entertainments, amusement".

Accordingly it is for the State Governments now to legislate on this subject.

Holding: of next Triennale in India

504. SHRI SHRIKANT VERMA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have received any suggestions from some artistes that for the next Triennale to be held in India there should be only one theme; and

(b) if so, what is Government's decision in this regard?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b) Government have not received any suggestions in this

regard. However, the Lalit Kala Akademi, which is an autonomous body under the Department of Culture and is responsible for organising the Fourth (next) Triennale of World Contemporary Art, has decided to adopt a theme for this international Exhibition.

Fixation of the Support Prices of Wheat and Cotton

505. SHRI CHARANJIT CHANANA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the formula underlying the fixation of the support prices of cotton; and

(b) the break-up of the current support prices of wheat and cotton, giving (i) cost of production; (ii) area covered by each crop; (iii) yield per acre of each crop; and (iv) total production?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) The support prices of cotton, as of other important agricultural commodities, are fixed by the Government taking into consideration the recommendations of the Agricultural Prices Commission. The Agricultural Prices Commission, while recommending the appropriate level of minimum support prices for cotton etc., takes into account, *inter-alia*, the available data of cost of cultivation/production of the crop, changes in input prices, changes in the prices of competing crops etc.

(b) For wheat, procurement price of Rs. 110 per quintal for 1977-78 marketing season has been fixed, and support is provided at this price. Support price of cotton for 1977-78 season has not been fixed so far. Latest available information regarding cost of production, area covered, yield per hectare and total production of cotton

and wheat is given in the Statements I to III attached.

Statement—I
COST OF PRODUCTION FOR WHEAT AND
COTTON IN DIFFERENT STATES

State	Year	Total cost of production (Rs. per quintal)
<i>A. Wheat</i>		
Haryana . . .	1975-76@	83.65
Punjab . . .	1975-76	99.45
Uttar Pradesh . . .	1973-74	78.28
<i>B. COTTON*</i>		
Gujarat . . .	1974-75@	291.90
Karnataka . . .	1974-75	237.57
Punjab . . .	1974-75	236.97

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♦Weighted estimates of the varieties.

Note: Cost of Production per quintal is obtained by dividing the cost of cultivation per hectare (net of the value of by-product) by the yield per hectare.

Statement—II

STATE-WISE ESTIMATES OF AREA PRODUCTION AND AVERAGE YIELD PER HECTARE OF COTTON DURING 1975-78 (FINAL).

	Area	Production	Average yield Per hectare
State/Union territory	(1,000 Hec.)	(1,000 bales of 170 Kgs.)	Kgs.
1	2	3	4
Andhra Pradesh	274.4	237.4	147
Assam . . .	3.3	1.5	@
Bihar . . .	1.2	3.7	@

1	2	3	4
Gujarat . . .	1777.5	1677.11	160
Haryana . . .	254.0	466.0	312
Himachal Pradesh	0.5	0.5	@
Jammu & Kashmir	0.7	0.5	@
Karnataka . . .	956.0	586.7	104
Kerala	7.6	10.3	@
Madhya Pradesh	627.9	265.6	72
Maharashtra . . .	2356.7	781.3	56
Manipur	0.8	0.4	@
Meghalaya	7.5	3.4	@
Orissa	3.5	4.0	@
Punjab	581.0	1247.0	365
Rajasthan	308.6	404.2	223
Tamil Nadu	261.2	385.7	257
Tripura	2.1	2.3	@
Uttar Pradesh . . .	23.3	17.9	91
West Bengal	0.5	0.4	@
Delhi	0.2	0.1	@
Mizoram	1.1	0.9	@
Pondichery	0.9	3.7	@
ALL INDIA	7460.5	6100.6	139

@Area/Production being very small, yield per hectare has not been calculated.

Statement—III

STATE-WISE ESTIMATES OF AREA PRODUCTION AND AVERAGE YIELD PER HECTARE OF COTTON DURING 1975-76 (FINAL).

State/ Union Territory	Area '000 Hectare.	Production ('000 tonnes)	Average yield per hectare (Kgs.)
Andhra Pradesh	26.0	21.0	808
Assam	56.8	67.8	1194
Bihar	1815.3	2296.9	1265
Gujarat	686.3	1151.1	1677
Haryana	1231.0	2436.0	1979
Himachal Pradesh	318.8	355.9	1116
Jammu & Kashmir	191.1	193.5	1013
Karnataka	407.2	280.7	689
Madhya Pradesh	3247.6	2748.9	846
Maharashtra	1183.0	1260.2	1065
Manipur	0.5	0.8	@
Meghalaya	1.5	1.8	@
Orissa	61.8	97.7	1581
Punjab	2462.0	5705.0	2375
Rajasthan	1760.4	2288.3	1300
Tamil Nadu	2.1	0.8	@
Tripura	2.0	4.9	@
Uttar Pradesh	6102.5	8135.9	1333
West Bengal	565.3	1187.2	2100
Dadra & Nagar Haveli	0.3	0.4	@
Delhi	50.3	100.9	2006
ALL-INDIA:	20,111.8	28,335.7	1409

@ Area/Production being very small, yield per hectare has not been calculated.

Damage to central institutions in Jorhat Town due to Floods

506. SHRI NABIN CHANDRA BURAGOHAIN; Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the names of the Central Government institutions affected by the recent floods in Jorhat town resulting from the breaches developed in the Bhogdoi river bund; and

(b) the steps taken by the Central Government for salvaging the properties of these institutions?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b) It has been reported by the State Government of Assam that damage to Jorhat Town was not due to breach in Bhogdoi bund and the flood control structure but the Town was flooded from 29th to 31st May, 1977 as a result of localised heavy rain. Different localities were inundated in depths varying from 0.4 Metre to 0.6 Metre for 40—70 hours. At Jorhat Junction Railway Station flood waters came to about 0.6 Metre above the floor level. The Railway staff quarters at Jorhat Junction and Jorhat Town stations were also under 0.6—0.9 Metre of water for about 12 hours on 30th May. However, no damage to Railway property has been reported. Posts & Telegraphs Department was also affected by the floods and immediate steps were taken to repair and replacement of damaged equipment and plants and all the services restored. No damage has been reported to Central Public Works Department or Army installations.

Programme for the International Children's Year

507. SHRIMATI LEELA DAMO DARA MENON; Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether any special programme has been chalked out for implemen-